

SPECIAL BENCH  
COURT - I

**O-249**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/15(KB)2016  
COMP.APPL/73(KB)2016,  
COMP.APPL/485(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SHANKAR SHARMA &amp; ORS. VS ASTHA NURSING HOME PVT.LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Ms. Swapna Choubey, Adv. : For Petitioner  
Mr. Sidhartha Sharma, Adv.  
Mr. Rishav Dutt, Adv.  
Mr. Aman Kataruka, Adv.

Mr. Nirmalya Dasgupta, Adv. : For Respondent  
Mr. Jitendra Patnaik, Adv.

Mr. Patita Paban Bishwal, Adv. : For R-16 & 17

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter before Regular Bench on **13/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**